

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) No. 42 of 2019

IN THE MATTER OF:

Hasmukh R. Patel & Ors.

...Appellants

Vs

Doloo Tea Company (India) Ltd. & Ors.

... Respondents

Present:

Appellants: Mr. Debal K. Banerji, Sr. Advocate with Mr. Deepnath Roychoudhary, Ms. Kaunish Chakraborti, Mr. Debojyoti Bhattacharya and Mr. Samiul Haque, Advocates.

Respondents: Mr. Sakya Sen, Mr. Arik Banerjee, Mr. Rajib Mullick, Mr. Indranil Ghosh and Mr. Rakesh Sarkar, Advocates for R-1.

Mr. Partha Sil and Mr. Tavish B. Prasad, Advocates for R-13.

ORDER

(Through Virtual Mode)

28.01.2021: Consequent upon transfer of Shri Balvinder Singh, Hon'ble Member Technical to Chennai Bench of this Appellate Tribunal, this appeal has been released from part-heard.

List this appeal before this Bench 'for hearing' on **4th March, 2021 at 2:00 PM.**

**[Justice Bansi Lal Bhat]
Acting Chairperson**

**[Dr. Ashok Kumar Mishra]
Member (Technical)**

**[Dr. Alok Srivastava]
Member (Technical)**

am/gc